

7/10/22

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made in official exigency **with immediate effect** :-

| Sl. No. | Name of Sr. PA/PA                               | From   | To  |
|---------|---|--|---|
| 1.      | Ms. Charu Nagpal<br>D/o Sh Sanjeev Nagpal       | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi. | P.A in the court of Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02, South West District, Dwarka Courts, Delhi |
| 2.      | Sh. Amit Kumar<br>S/o Sh. Gyarshi Lal           | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi. | PA in the court of Sh. Rahul Jain, MM (NI Act)-04, South-West District, Dwarka Courts, Delhi.             |
| 3.      | Ms. Anjali Kanojia<br>D/o Sh Ratan Lal Kanojia  | P.A in the Office Pool, Central District, Tis Hazari Court, Delhi. | P.A in the court of Sh. Navjeet Budhiraja, ADJ-03, South-East District, Saket Courts, Delhi.              |
| 4.      | Ms. Akanksha Pal<br>D/o Sh. Chandra Shekhar Pal | P.A in the Office Pool, Central District, Tis Hazari Court, Delhi. | P.A in Office Pool, South East District, Saket Courts, Delhi.   |
| 5.      | Sh. Deepak Sharma<br>S/o Sh Rajesh Sharma       | P.A in the Office Pool, Central District, Tis Hazari Court, Delhi. | P.A in the court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.               |
| 6.      | Sh. Bhupesh,<br>S/o Sh Surender Kumar           | PA in the Office Pool, North-West District, Rohini Courts, Delhi.  | P.A in the court of Sh. Abhinav Singh, Civil Judge, North-West District, Rohini, Delhi.                   |

- Note-
1. Intra-District transfers are subject to approval from the concerned Principal District & Sessions Judge.
  2. All the above mentioned officials are hereby stand relieved from their present place of posting with immediate effect and directed to join their duties at their respective transferee place.
  3. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

*GIRISH KATHPALIA*  
01:40PM  
28.5.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 40644-684 /Admn-I/P & T/HQs/2022

Dated, Delhi the

**28 MAY 2022**

**Copy forwarded for information and necessary action to: -**

1. The Ld. Principal District & Sessions Judges, South-East/North/North-West/South-West, Delhi, New Delhi.
  2. The Ld. Officer In-charges, Accounts Branch, Central South-East/North/North-West/South-West, Delhi, New Delhi.
  3. The Officers/Officials concerned.
  4. The PS to the undersigned.
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